284 Written Answers to	[RAJYA SABHA]	Unstarred Questions
1		2
Puducherry		0
Tamil Nadu		0
Telangana		0
All India		85

## Preparations for introduction of BS-VI grade fuel by 2020

- 2051. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) what plans Government is contemplating upon for introduction of BS-VI grade fuel in the country by 2020 to bring down the sulphur content substantially;
- (b) whether it is a fact that the oil refineries would need huge investment to upgrade them to produce BS-VI grade fuel; and
- (c) if so, what arrangements Government has made to make the required funds available to the refineries to adhere to the time-schedule for introduction of upgraded fuel by 2020?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) The Government has decided to introduce BS-VI grade fuel in the country w.e.f 01.04.2020.

(b) and (c) Requirements of funds for upgradation to BS-VI fuels has been estimated to be about ₹ 28750 crore which would be met by Oil PSUs from internal accruals and borrowings.

## Shares of GSPC bought by ONGC

†2052. SHRI DIGVIJAYA SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that ONGC has bought shares of Gujarat State Petroleum Corporation (GSPC);
- (b) whether any due diligence was done by ONGC before this decision, if so, which was the agency which did the due diligence;
  - (c) what were the liabilities taken over by ONGC; and

<sup>†</sup> Original notice of the question was received in Hindi.